

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(CAA)77/230-232/2018

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.07.2018

NAME OF THE PARTIES: Green Oak Software Solutions Pvt Ltd

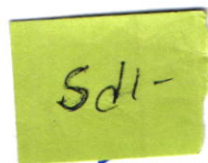
Section 230-232 of the Companies Act, 2013

ORDER

19. **C.A.(CAA)77/230-232/2018**

At request, list this matter on 26.7.2018.


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)